

- (ii) Support for water augmentation, quality up-gradation and pollution abatement.
- (iii) Coffee Development in North Eastern Region (NER).
- (iv) Coffee Development in Non Traditional Area (NTAs) (Andhra Pradesh and Odisha).
- (v) Capacity Building for All Stake Holders.
- (vi) Welfare Support to Labourers and tiny coffee growers.
- (vii) Interest subsidy to growers on working capital loans.
- (2) Risk Management to the coffee growers — Rainfall Insurance Scheme for Coffee for different triggers.
- (3) Support for Mechanization of farm operations.

It has been proposed to continue the above schemes during the Twelfth Plan with suitable modifications by introducing coffee expansion in traditional area under the Development Support Scheme.

Setting up of a Regulatory Authority to monitor entry of FDIs

624. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government proposes to increase the Foreign Direct Investment (FDI) in the Industries sector, if so, the details thereof;
- (b) whether the Standing Committee on Industry has recommended for creation of a retail regulatory authority to monitor the entry of FDIs and also its impact on Micro, Small and Medium Enterprises; and
- (c) the steps being taken by Government to protect the MSMEs in the list of increased FDIs?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): (a) Government has put in place an investor-friendly policy on FDI, under which FDI, up to 100%, is permitted, under the automatic route, in most sectors/activities. Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly.

Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly.

Government plays an active role in investment promotion, through dissemination of information on the investment climate and opportunities in India and by advising prospective investors about investment policies and procedures and opportunities. International Cooperation for industrial partnerships is solicited both through bilateral and multilateral arrangements. It also coordinates with apex industry associations, such as FICCI, CII and ASSOCHAM, in their activities relating to promotion of industrial cooperation, both through bilateral and multilateral initiatives intended to stimulate inflow of foreign direct investment into India. The Government has also set up 'Invest India', a joint venture company between the Department of Industrial Policy & Promotion and FICCI, as a not-for-profit, single window facilitator, for prospective overseas investors and to act as a structured mechanism to attract investment focused on MSME Sector.

(b) Yes, Sir.

(c) A high level group has been constituted by the Government under the Minister of Consumer Affairs to examine various issues concerning internal trade and to make recommendation for internal trade reforms. The major safeguard for MSMEs in the extant FDI policy on multi brand retail trading is that at least 30% of the value of procurement of manufactured/ processed products purchased by the multi brand retailer is to be sourced from Indian small industries. In a recent review, the government has included medium enterprises and farmers/agri cooperatives under the sourcing requirement. This safeguard is expected to strengthen the MSMEs and facilitate their integration in the value chain.

Pak-India Young Entrepreneurs Bilateral Summit, Islamabad

625. SHRI SALIM ANSARI:

SHRI JAIPRAKASH NARAYAN SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that a group of 25 Indian entrepreneurs have recently gone to Pakistan to explore business and investment opportunities under Pak-India Young Entrepreneurs Bilateral Summit held in Islamabad in October, 2013;

(b) if so, the details thereof; and

(c) to what extent the Indian delegation to Pakistan have yielded results in various fields of business deals between the two countries?